

IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad “ SMC” Bench, Hyderabad
(Through Video Conferencing)
Before Smt. P. Madhavi, Judicial Member

S.No	ITA No, A.Y & Bench	Assessee & PAN No.	Respondent	AR S/Sri	DR
1	1468/Hyd/19 2013-14	Sri Shaik Eazaas, Kadapa AAOPE4130F	I.T.O Ward 3 Kadapa	K.Surya Bhagavan	Sri Rajat Mishra
2	1469/Hyd/19 2015-16	-do-	-do-	-do-	-do-
3	1470/Hyd/19 2016-17	-do-	-do-	-do-	-do-
4	1471/Hyd/19 2013-14	Sri Shaik Jeelani, Kadapa AYHPS1030K	-do-	-do-	-do-
5	1472/Hyd/19 2015-16	-do-	-do-	-do-	-do-
6	1473/Hyd/19 2016-17	-do-	-do-	-do-	-do-

Date of hearing:	11/05/2021
Date of pronouncement:	19/05/2021

ORDER

The above appeals are filed by the respective assessees for the respective A.Ys against the orders of the CIT (A) Kurnool, dated 24.07.2019.

2. At the outset, the learned Counsel for the assessee has submitted that the assessees decided to withdraw the above appeals since the grounds of appeal are frivolous. Since the learned DR has no objection for withdrawing the above appeal, taking the same into consideration, these appeals are dismissed as withdrawn.

3. In the result, all the above appeals are dismissed.

Order pronounced in the Open Court on 19th May, 2021.

Sd/-

(P. MADHAVI DEVI)
JUDICIAL MEMBER

Hyderabad, dated 19th May, 2021.

Vinodan/sps

Copy to:

S.No	Addresses
1	Sri Shaik Eazaas & Sri Shaik Jeelani C/o Sri K.K.Gupta, C.As, 3464, Dundoo Vihar, R.P. Road, Secunderabad 500003
2	Income Tax Officer Ward 3, 2-430-8, Nagarajupet, Kadapa 516001
3	CIT (A) Kurnool
4	Pr. CIT, Vijayawada
5	DR, ITAT Hyderabad Benches
6	Guard File

By Order